

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:2814  
ANSWERED ON:06.08.2015  
Rehabilitation of Workers  
Nete Shri Ashok Mahadeorao

**Will the Minister of TEXTILES be pleased to state:**

- (a) the policy formulated by the Government for rehabilitation of the workers unemployed due to closure of the textile units;
- (b) whether the Government has taken any steps for taking help of National Institute of Fashion Technology (NIFT) to make adequate arrangements for imparting training to such unemployed workers; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE)  
IN THE MINISTRY OF TEXTILES  
(SHRI SANTOSH KUMAR GANGWAR)

(a) Government of India had introduced the Textile workers Rehabilitation Fund Scheme (TWRFS) with effect from 15-9-1986 to rehabilitate the Textile workers rendered un-employed as a consequence of permanent closure of textile units, in the private non-SSI Sector in the country. The scheme is not applicable to the State/Central Govt. Public Sector Undertakings (PSUs) and the textile units in the co-operative fold of the State/ Central Govt. The objective of the TWRF Scheme is to give interim relief to the workers rendered jobless for a period of three years on a tapering basis, 75% of the wage equivalent in the first year, 50% in the second year and 25% in the third year. The mills closed on or after 05.06.1985 are covered under TWRFS.

(b) There is no such proposal to train the unemployed workers of closed Textile units in the National Institute of Fashion Technology (NIFT).

(c) Does not arise.

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